National Company Law Tribunal

Allahabad Bench

CPNO. 40/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: Needay Kumas Loupta & Ots V/8 N.K.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies act of

SI. NO.

Name

Designation

Representation

Signature

L. M. Chargh

No.

2.

CP No.40/ND/2016

At the request of the counsel for the petitioner, the matter is adjourned for final hearing.

The matter is listed on 29th August, 2017.

Date: 02.08.2017

Shri H.P. Chaturvedi' (Member (Jugicia),

Typed by P.K.Jyoti